COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 85 OF 2016

Dated: 25th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Power Grid Corporation of India Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mrs. Swapna Seshadri

Ms. Rhea Luthra

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **21.11.2017**.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

Ts/ss